

Tera; area and the economy of the Nainital and Almora Districts adjoining the Indo-Tibetan borders?

The Deputy Minister of Railways (Shri S V Ramaswamy): (a) and (b) Delhi and Rampur is already connected with a BG line Survey for a BG line from Rampur to Haldwani has since been completed and the Survey Report is awaited

(c) It is too early to say anything at this stage

Price of Sugarcane

123. Shri Jadhav: Will the Minister of Food and Agriculture be pleased to state

(a) what is the minimum price of sugar cane for the 1958-59 season in Bombay State,

(b) what are the terms of payment of the minimum price and what were the same last season and

(c) whether it is a fact that the Ravalgaon Sugar Factory in Bombay State makes the payment by Order Cheques which results in inconvenience to the sugarcane supplying agriculturists?

The Minister of Food and Agriculture (Shri A P Jain). (a) The minimum price is Rs 144 per maund for delivery at the gate of the factory and Rs. 131 per maund for delivery at rail centres

(b) The terms of payment fixed by the Government of Bombay for the last season were 25 per cent of the price should be paid within 15 days of delivery and the balance of 75 per cent within one month or at the most within 6 weeks. This year 50 per cent of the price is required to be paid within 15 days of delivery and the balance of 50 per cent within one month or 6 weeks at the outside

(c) It is understood that the factory makes payment by Order Cheques to ensure payment to the right parties, as very often the supplier himself does not turn up for payment

Sholapur Aerodrome

124. Shri Senavane: Will the Minister of Transport and Communications be pleased to refer to reply given to Unstarred Question No. 1557 on the 11th September, 1957 and state

(a) whether any improvement in Sholapur aerodrome is under consideration at present to link it up with Bombay-Hyderabad and Bombay-Madras air routes,

(b) if so, when the improvements are to be taken up, and

(c) if not the reasons therefor?

The Deputy Minister of Civil Aviation (Shri Ahmed Mohiuddin): (a) to (c) The aerodrome is being used at present by Pilot trainees for cross country flights and serves as an emergency landing ground. It is quite adequate for these purposes in its present condition. As there is no proposal at present to introduce an air service through Sholapur, no further improvements to this aerodrome are considered necessary

Family Planning

125. Shri Goray. Will the Minister of Health be pleased to state

(a) the number of Family Planning Centres that are being conducted in the country

(i) by Government,

(ii) by Local Bodies,

(iii) by Private Institutions

(b) what is the amount sanctioned by Government for these Centres (State-wise)

(c) the total number of persons operated upon during the last year for

(i) Vasectomy

(ii) Sterilization, and

(iii) the number of women treated for contraception; and

(d) what steps Government propose to take to increase and popularise family planning in the remaining period of the Second Five Year Plan?

The Minister of Health (Shri Karmarkar): (a) (i) 675

(ii) 47

(iii) 104

(b) A statement is placed on the Table [See Appendix I, annexure No 33]

(c)* (i) 4,923

(u) 7,423

(iii) 67,464

(d) The following steps are proposed to be taken by Government —

- (i) to integrate as early as possible family planning service with medical and health services of the country
- (ii) to provide training centres for family planning in medical teaching institutions and Schools of Social Sciences
- (iii) to appoint Family Planning Education Leaders
- (iv) to start family planning training touring teams and orientation camps, and
- (v) to make all-out efforts to be self-sufficient in the matter of supply of contraceptives by producing all kinds of contraceptives in the country

*Figures relate to those reported from States of Andhra Assam Bombay, Kerala, Madhya Pradesh, Madras, Mysore, Punjab, Rajasthan, West Bengal and Himachal Pradesh and are considered under-estimates. Information from other States has not been received

Assistants in Railway Board

126. Shrimati Parvathi Krishnan Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No 1976 on the 17th December, 1958 and state

(a) whether the question of revision of seniority in the Assistants cadre in Railway Board has since been finalised; and

(b) if not, how long it will take?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) Not yet

(b) Efforts are being made to dispose of it as early as possible

Pharmaceutical Council for Tripura

127. Shri Dasaratha Deb: Will the Minister of Health be pleased to state

(a) whether any Pharmaceutical Council has been set up for the Union Territory of Tripura to provide compounders licence to the unregistered compounders serving in various dispensaries run by the Tripura Administration, and

(b) if not what steps are being taken to provide pharmaceutical licence to the experienced compounders of Tripura?

The Minister of Health (Shri Karmarkar) (a) No, but necessary steps have been made by Tripura Administration with the Government of West Bengal for the West Bengal Pharmacy Council serving the needs of Tripura

(b) In view of the reply against (a) this does not arise

Road Transport Reorganisation Committee

128. Shri Dasaratha Deb: Will the Minister of Transport and Communications be pleased to state

(a) whether the Road Transport Reorganisation Sub-Committee of the Central Government visited Tripura at the end of the year 1958

(b) whether different public organisations represented to them for reorganisation of the State Transport Authority in Tripura, and

(c) if so, what are the recommendations of the Sub-Committee in this matter?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes The